

Sl.No.10

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/13/95/AMR/2022	Admitted	95 Of IBC	Central Bank of India Vs Griddaluru Vamsi Krishna & Segno Ceramics Private Limited (under Liquidation)
	IA(IBC)/323/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Central Bank of India Vs. Mr. P.V.S. Kaliki Murthy, RP of Griddaluru Vamsi Krishna

ORDER

IA(IBC)/323/2023:

Present: Ms. JVL Bharati, Ld. Counsel for the Applicant.

Ld. Counsel for the Applicant seeks time to get instructions from the FC for withdrawing the present application. List the matter on 02.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**